

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 98(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 1.09.2016

NAME OF THE COMPANY: M/s. Ashish Kuebhal & Ors.

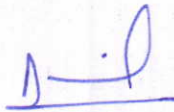
V/s.

M/s. Manila Resorts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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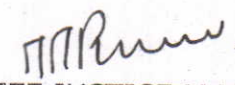
	• Rakesh Kumar, Advo]- Respondent 2	→ Respondent 8	
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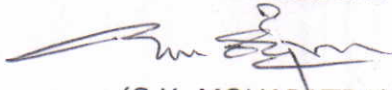
2.	ANIMESH SINHA	- Petitioner		
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Order

Reply has been filed on behalf of Respondents No. 2 to 8. Ld. Counsel for the petitioner requests for some time to file rejoinder. Let the rejoinder be filed within a week with a copy in advance to the counsel opposite.

List on 29.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

01st September, 2016
(P.K. SUD)